

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 9th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 11 of 2013, IA Nos. 31 of 2013, 32 of 2013 & 36 of 2013

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| <u>M/s Rathi Steels & Power Ltd. & Ors.</u> | | Appellant (s) |
| | Versus | |
| Uttar Pradesh Electricity Regulatory Commission & Ors. | | Respondent (s) |

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| Counsel for the Appellant(s) | : | Mr. Gaurav Agarwal |
| Counsel for the Respondent(s) | : | Mr. Vishal Anand Mr. Buddy A. Ranganadhan, Mr. Pradeep Misra & Mr. Daleep Kumar Dhayni for R2-R4 |

Appeal No. 12 of 2013, IA Nos. 34 of 2013 & 35 of 2013

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| <u>M/s Parmarth Industries Pvt. Ltd. & Ors</u> | | Appellant (s) |
| | Versus | |
| Uttar Pradesh Electricity Regulatory Commission & Ors. | | Respondent (s) |

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|-------------------------------|---|--|
| Counsel for the Appellant(s) | : | Mr. Gaurav Agarwal |
| Counsel for the Respondent(s) | : | Mr. Vishal Anand Mr. Buddy A. Ranganadhan, Mr. Pradeep Misra & Mr. Daleep Kumar Dhayni for R2-R4 |

ORDER

Post these matters for further hearing along with connected Batch of Appeals Nos. 239, 240, 241 and 243 of 2012 on **6th August, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
vt/rkt

(Justice M. Karpaga Vinayagam)
Chairperson